

| Sl. No. | Name of the post | Monthly wages (in Rs.) |
|---------|---|------------------------|
| 4. | Counsellor | 2,500 |
| 5. | Counsellor (Part time) | 1,500 |
| 6. | Social Worker | 2,250 |
| 7. | Yoga therapist-cum-physical education teacher | 2,250 |
| 8. | After care worker | 2,250 |
| 9. | Nurse | 1,600 |
| 10. | Pharmacist | 1,800 |
| 11. | Accountant | 1,500 |
| 12. | Typist-cum-clerk | 1,200 |
| 13. | Ward boy | 1,200 |
| 14. | Sweeper | 1,000 |
| 15. | Chowkidar | 1,000 |

Division of Delhi

2729. SHRI PANKAJ
CHOWDHARY:
SHRI SATYA DEO SINGH:
SHRI CHETAN P.S.
CHAUHAN:
SHRI DATTATRAYA
BANDARU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have received any proposal for division of Delhi into Administrative districts;

(b) if so, the details thereof;

(c) whether the Union Government have accorded their approval; and

(d) if not, the time by which a decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) and (b). Yes, Sir. A proposal regarding division of Delhi into nine districts has been received by this Government. Government of National Capital Territory of Delhi is of the view that there should be more revenue districts so as to have co-extensive revenue and police districts. This will facilitate coordination in the administration.

(c) No decision has been taken in this regard.

(d) No time limit has been prescribed for taking a decision in this matter.